

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH

ORDER SHEET

Original Application No. 479 of 2000

Applicant (s) Chintamani Mishra Respondent (s) Union of India

Advocate for Applicant (s) M/s. A. Karungia Advocate for Respondent (s)
 S. R. Mishra

NOTES OF THE REGISTRY**ORDERS OF THE TRIBUNAL**

I.P.O/B.D. for Rs.50/- filed
 For Registration please.

REGISTER

Registrar

1. Order Dated 24.10.2000.

Defects pointed out by the Registry
 are ignored. Let the OA be registered. We have
 Heard Mr. S. R. Mishra, learned counsel for the
 applicant and Mr. D. N. Mishra, learned Standing
 Counsel for the Respondents. Learned counsel for
 the applicant wants to withdraw this OA with a
 liberty to file a fresh application. In view of
 the above submission, the OA is disposed of as
 withdrawn.

S. R. Mishra
 Vice-Chairman
 24/10/00
 Member (Judicial)

B.M.
 S.O.